

### National e-governance plan

2145. MISS ANUSUIYA UIKEY: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that a provision has been made to provide funds to 10 Mission Mode projects under the National e-governance plan by Government alongwith the details thereof;

(b) if so, the names and details of departments included in the scheme;

(c) if all the departments have not been included, the reasons therefor; and

(d) the plan for development for such departments which have not been included and whether Government would consider to include them in the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT) : (a) to (d) The Department of Information Technology does not provide funds to line Ministries/Departments under National e-Governance Plan (NeGP) for implementation of Mission Mode Projects. NeGP was approved by Government which comprises of 27 Mission Mode Projects (MMPs) of various Departments and Ministries. The list of MMP's and names of Departments/Ministries are given in the Statement (See below). Each MMP is implemented by the concerned Ministry/Department and the role of Department of Information Technology is to provide necessary support for project formulation and development, wherever required by the Ministries/Departments concerned. The Schemes are framed by the Ministries/Departments and the funds are allocated in their respective budgets. Departments and Ministries which have not identified any Mission Mode Projects under NeGP, they can also undertake e-Governance projects based on their specific requirements.

#### *Statement*

##### *Mission, Mode Project Departments and outlay*

Sl. No.	Name of the MMP	Nodal Ministry/Department	Remarks
1	2	3	4
1.	MCA21	Ministry of Company Affairs	Post Implementation
2.	Pensions	Department of Pension and Pensioners Welfare and Department of Expenditure	Post Implementation
3.	Income Tax	Ministry of Finance/Central Board of Direct Tax	Post Implementation
4.	(a) Passport and Visa	Ministry of External Affairs/ Ministry of Home Affairs	Implementation

1	2	3	4
	(b) Immigration	Ministry of External Affairs/ Ministry of Home Affairs	Design and Development
5.	Central Excise	Department of Revenue/Central Board of Excise and Custom	Implementation
6.	Banking	Industry Initiative	Industry Initiative
7.	National Citizen Database/MNIC (Pilot)	Ministry of Home Affairs/ Registrar General of India (RGI)	Implementation
8.	e-Office (Pilot)	Department of Administrative Reforms and Public Grievances	Design and Development
9.	Insurance	Industry Initiative	Industry Initiative
10.	Common Service Centres (CSC)	Department of Information Technology	Implementation
11.	(a) e-Courts (Pre NeGP)	Department of Justice, Ministry of Home Affairs	Implementation
	(b) e-Courts	Department of Justice, Ministry of Home Affairs	Implementation
12.	EDI (E-Commerce)	Ministry of Commerce and Industry/Department of Commerce	Implementation
13.	India Portal	Department of Information Technology and Department of Administrative Reforms and Public Grievances	Post Implementation
14.	EG Gateway / NSDG	Department of Information Technology	Implementation
15.	E-Biz (Pilot)	Department of Industrial Policy and Promotion/ Department of Information Technology	Implementation
16.	E-Procurement	Ministry of Commerce and Industry/DGS and D	Design and Development
17.	Land Records (Pre-NeGP)	Ministry of Rural Development	Post Implementation

1	2	3	4
18.	Land Records (Property Registration) NLRMP	Department of Land Resources/ Department of Information Technology	Implementation
19.	Road Transport	Ministry of Road and Transport and Highway	Implementation
20.	(a) Agriculture (Pre-NeGP)	Department of Agriculture and Cooperation	Post Implementation
	(b) Agriculture	Department of Agriculture and Cooperation	Design and Development
21.	Police (UTs initially)	Ministry of Home Affairs	Implementation
22.	(a) Treasuries (Pre-NeGP)	Ministry of Finance	Implementation
	(b) Treasuries	Ministry of Finance	Design and Development
23.	Municipality	Ministry of Urban Development and Poverty Alleviation	Implementation
24.	e-District (Pilot)	Department of Information Technology	Implementation
25.	Commercial Taxes	Ministry of Finance	Design and Development
26.	Gram Panchayat	Ministry of Panchayati Raj	Design and Development
27.	Employment Exchange	Ministry of Labour and Employment	Design and Development

**Long distance voice data**

2146. SHRI N.R. GOVINDARAJAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the foreign carriers which carry national and international long distance voice data largely use infrastructure of existing operators BSNL, Bharati, Reliance Communication as they don't have comprehensive Pan-India network;

(b) if so, the details thereof;

(c) whether they pay license fee twice to Government, both while buying and selling;